

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-514
IB-601/ND/2020

IN THE MATTER OF:

Ankit Garg
V/s
International Land Developers Pvt Ltd

...Applicant

...Respondent

SECTION

U/s Sec. 9 IBC

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : K S ARYA Advocate for Operational Creditor
For the Respondent :

ORDER

Mr. K.S. Arya appeared on behalf of the applicant and submitted that he has filed the withdrawal application on 18.01.2021 but the same is not listed today rather the main application is listed today. Ld. Counsel for the applicant is directed to share the diary number of the filing with the court officer and thereafter, the Registry is directed to list the application, if the same is defect free on **29.01.2021**.

-Sdr-

(K.K. VOHRA)
MEMBER (T)

-Sdr-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)